

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

(2)

O.A.No.106 of 1994

New Delhi, this the 18th day of January, 1994.

Hon'ble Mr Justice S.K.Dhaon, Vice Chairman
Hon'ble Mr B.K. Singh, Member(A).

Shri N.G.Valecha,
S/O late Shri Gulab Rai Valecha,
Assistant Director,
Library, Central Water Commission,
Seva Bhavan, R.K.Puram, New Delhi.

... Applicant.

(by Mr K.L.Bhandula, Advocate).

vs.

1. Union of India through the Secretary to the Government of India, Ministry of Water Resources, Shram Shakti Bhawan, Rafi Marg, New Delhi.
2. The Chairman, Central Water Commission, Sewa Bhavan, R.K.Puram, New Delhi.
3. Union Public Service Commission, through its Chairman, Dholpur House, Shahjahan Road, New Delhi.
4. The Secretary to the Govt. of India, Ministry of Personnel, Public Grievances & Pensions, Department of Personnel & Training, North Block, New Delhi.

... Respondents.

ORDER (Oral)

Per S.K.Dhaon, Vice Chairman

The petitioner alleges that he is senior to S/Shri Baldev Raj, Surinder Kumar and S.K.Malhotra. He apprehends that on the basis of the interim order passed by us in O.A.No.40/94 on 10.1.1994, he may be reverted.

2. It appears that S/Shri S.C.Saraswat, Baldev Raj Surinder Kumar and S.K.Malhotra preferred an O.A.No.40/94 in this Tribunal and in that O.A. we have passed an

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interim order to the effect that the petitioners therein shall not be reverted from the post of Assistant Director provided there are vacancies in the promotion quota. We make it clear that if the petitioner is really senior to S/Shri Baldev Raj, Surinder Kumar and S.K.Malhotra, he shall not be reverted on the basis of the interim order passed by us on 10.1.1994. We had no intention of passing the interim order, adverse to anyone, who is senior to the petitioners in the said O.A.

3. With these directions, this O.A. is disposed of finally.

A copy of this order may be given Dasti to learned counsel for the petitioner.


(B.K. Singh)
Member(A)


(S.K.Dhaon)
Vice Chairman

/sds/